

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1437
TO BE ANSWERED ON 24.11.2016**

FUNDING PATTERN IN IPDS

1437. KUMARI SHOBHA KARANDLAJE:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has launched the Integrated Power Development Scheme (IPDS) recently;**
- (b) If so, the details thereof along with its objectives and funding pattern;**
- (c) the number of cities proposed to be covered under IPDS in the country, State-wise;**
- (d) whether any time-frame has been fixed to complete the projects under the scheme; and**
- (e) if so, the details thereof, State-wise?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : Yes, Madam. The Government of India approved the Integrated Power Development Scheme (IPDS), on 20.11.2014, with a total outlay of Rs. 32,612 crore and a budgetary support of Rs. 25,354 crore. In addition to this, the erstwhile Restructured Accelerated Power Development and Reforms Programme (R-APDRP), was subsumed under IPDS and the approved outlay of Rs. 44,011 crore including Budgetary support of Rs. 22,727 crore for 12th and 13th Plans has been carried forward to the new Scheme IPDS.

The aim of the scheme is to provide quality and reliable power supply in the urban areas. The main components of IPDS are:

- **Strengthening of sub-transmission and distribution networks in the urban areas;**
- **Metering of distribution transformers / feeders / consumers in the urban areas.**
- **IT enablement of distribution sector and strengthening of distribution network being undertaken under R-APDRP.**

The funding pattern of the scheme are given at Annexure-I

(c): State-wise summary of eligible towns under IPDS totaling to 4041 towns is given at Annexure-II.

(d) & (e): The IPDS provides to complete the projects within a period of 24 months from the date of issue of Letter of Award.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO.1437 TO BE ANSWERED IN THE LOK SABHA ON 24.11.2016.

Funding pattern under Integrated Power Development Scheme

Agency	Nature of support	Quantum of support (percentage of Project cost)	
		Other than special category states	Special category states
Govt. of India	Grant	60	85
Discom Contribution*	Own Fund	10	5
Lender(FIs/Banks)/Discom's own fund	Loan/own fund	30	10
Additional Grant from Gol on achievement of prescribed milestones	Grant	50% of total loan/own fund(30%) i.e. 15%	50% of total loan/own fund(10%) i.e. 5%
Maximum Grant by Gol(Including additional grant on achievement of prescribed milestone)	Grant	75%	90%

*Minimum contribution by Discom(s) shall be 10% (5% in case of Special Category States). However, Discom(s) contribution can go up to 40% (15% in case of special category states), if they do not intend to avail loan. In case, the Discom(s) do not avail loan, the maximum eligible additional grant would still be 15% (5% in case of Special Category States) on achievement of prescribed milestones. The loan component would be provided by PFC or by other FIs/Banks.

The funding pattern for the works included in the erstwhile RAPDRP will remain unchanged.

Note: 100% grant will be provided by Gol towards expenditure incurred on activities for bringing the missing links of National Optical Fiber Network (NOFN), Training & Capacity Building, Establishment of National Power Data Hub at CEA and Project Management Agency (PMA) as per provision of the scheme.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO.1437 TO BE ANSWERED IN THE LOK SABHA ON 24.11.2016.

State-wise summary of eligible towns under IPDS		
Sl. No.	State/ UT	No. of Towns
1	Andaman & Nicobar Islands	1
2	Andhra Pradesh	83
3	Arunachal Pradesh	26
4	Assam	88
5	Bihar	139
6	Chandigarh	1
7	Chhattisgarh	168
8	Dadra & Nagar Haveli	1
9	Daman & Diu	2
10	Delhi	3
11	Goa	14
12	Gujarat	195
13	Haryana	80
14	Himachal Pradesh	56
15	Jammu & Kashmir	86
16	Jharkhand	40
17	Karnataka	220
18	Kerala	59
19	Lakshadweep	0
20	Madhya Pradesh	364
21	Maharashtra	256
22	Manipur	28
23	Meghalaya	10
24	Mizoram	23
25	Nagaland	19
26	Odisha	107
27	Puducherry	6
28	Punjab	143
29	Rajasthan	185
30	Sikkim	8
31	Tamil Nadu	721
32	Tripura	16
33	Uttar Pradesh	648
34	Uttarakhand	74
35	West Bengal	129
36	Telangana	42
Total		4041
